

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE PIUS C. KURIAKOSE

DATE OF APPOINTMENT : 09-09-2002

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
<p>(1) Total extent of 24 cents and 78 sq. links of land within the area of Cochin Corporation.</p> <p>(2) 57 cents and 568 sq. links of land within the area of Tripunithura Municipality.</p> <p>(3) 2/5th undivided interest in 2 acres of paddy field in Vazhappilly West Village in Changanassery Taluk.</p>	<p>Old building having door No. 64/1560, 64/1565 & 64/1566 of Cochin Corporation and new building having door No.44/809F of Cochin Corporation</p>	<p>Rs.9,76,538/-</p>	<p>7 sovereigns of gold</p>	<p>One Ford Fiesta Car 2006 Model and one Ambassador Car 1999 Model</p>	<p>300 shares of Rs.10/- each in Catholic Syrian Bank Ltd. , 13 shares of Rs.1000/- each in Gosri Chitty Funds (P) Ltd., 13 shares of Rs.1000/- each in Gosri Commercial Credits (P) Ltd., 1000 shares of Rs.100/- each in Anchuthara Resorts India Ltd., 1000 shares of Rs.10/- each in Kuttookaran Machine Tools Ltd., 1000 shares of Rs.10/- each in Golden Earth Groves Ltd., 10 shares of Rs.100/- each in Rashtra Deepika Ltd., 200 shares of Rs.10/- each in Mathruka Pracharnalayam and 300 shares of Rs.10/- each in Janayugam News Paper</p> <p>P.F.Balance- Rs.2,03,118/-</p> <p>Post Office monthly income scheme– Rs.6 lakhs</p> <p>LIC – Rs.50,000/-</p> <p>Life Insurance , ING Vysya – Rs.1 lakh</p> <p>(1) SBI Life Insurance – Yearly premium Rs.15000/-</p> <p>(2) -do- Yearly premium Rs.9000/-</p> <p>Chitty – Rs.1 lakh</p>

LIABILITIES

Particulars:-

1. A total amount of Rs.28,11,135/- due to the State Bank of India on account of housing loan availed by me for the construction of the residential building.
2. Rs.3.15 lakhs is repayable towards provident fund loan availed by the Judge in 2009.

Note:- **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : MRS. MERCY JOHN PIUS

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Rs.60,000/-	70 sovereigns of gold	Nil	108 shares of Rs.10/- each in Catholic Syrian Bank Ltd. and 1000 shares of Rs.10/- each in Golden Earth Groves Ltd. P.F. Balance Rs.16,37,901/- LIC – total sum assured Rs.6,35,500/- TATA AIG Life Insurance Rs.2,50,000/- Post Office monthly income scheme Rs.3 lakhs,

LIABILITIES

Particulars:-

1. Rs.1,50,000/- repayable towards the provident fund loan availed in 2009

Note:- Further details available with the Hon'ble Chief Justice